Proposals received during 2012-13 under CRF scheme

(Amount in Rs. lakhs)

S1.	States	No. of	Estimate	Present Status
No.		Proposals	Cost	
		received		
1.	Arunachal Pradesh	2	4000.00	Proposals returned due to sanction ceiling
2.	Assam	7	7072.66	Proposals under examination
3.	Manipur	2	1100	Proposals under examination
4.	Meghalaya	1.	1070	Approved by Hon'ble Minister on 27.08.2012
5.	Mizoram	NIL	NIL	NIL
6.	Nagaland	1.	1277.81	Proposal under examination
7.	Tripura	NIL	NIL	NIL
8.	Sikkim	NIL	NIL	NIL

Proposal for overbridge on Narikulam Tank, Kanyakumari

2605. SHRI MANI SHANKAR AIYAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- whether the National Highway going through Mahadanapuram village of (a) Kanyakumari district is expected to cut through the Narikulam Tank;
- if so, whether the socio-religious and economic implications of destroying (b) the Narikulam Tank have been taken into consideration; and
- whether as an alternative, a full-length overbridge of a length of 530 metres can be built over the Tank instead of cutting through it?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) Yes, Sir.

(b) and (c) As per directions of Hon'ble Supreme Court of India, a detailed study to assess the impact on environment due to formation of road across Narikulam tank was conducted by National Environment Engineering Research Institute (NEERI). As per the interim orders passed by Hon'ble Supreme Court of India the embankment could be constructed on the Narikulam tank subject to adhering to the recommendations of NEERI.

Schemes of road transport sector in Andhra Pradesh

2606. SHRIMATI GUNDU SUDHARANI : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of schemes being implemented in road transport sector in Andhra Pradesh during the last three years, year-wise and scheme-wise;
- (b) the details of funds allocated, sanctioned, released and utilized for these schemes, scheme-wise and year-wise;
- (c) the physical targets set and achieved during the period, scheme-wise and year-wise; and
 - (d) the reasons for shortfall, if any?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) and (b) The Ministry of Road Transport & Highway has implemented a scheme with effect from 15.03.2010 during XI Five Year Plan for providing one time central assistance to the extent of 50% of the project cost for implementation of information technology projects to States/State Road Transport Undertakings (SRTUs) including Andhra Pradesh in their public transport systems. During 2011-12, a proposal amounting to Rs. 21.32 crore of Andhra Pradesh State Road Transport Corporation (APSRTC) was approved and Central assistance to the tune of Rs. 10.66 crore was sanctioned. Out of Rs. 10.66 crore, an amount of Rs. 5.33 crore has been released to APSRTC during 2011-12 as first installment for implementation of the project.

A project for setting up of model Inspection & Certification Centre was also sanctioned to Andhra Pradesh with an estimated cost of Rs. 14.40 crore during 2011-12. An amount of Rs. 1.40 crore was released as advance during 2011-12 for execution of the project. The Ministry of Road Transport and Highways has also provided a total of seven cranes and twelve ambulances to the Transport/Police Department of State Government of Andhra Pradesh during the last three years.